

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 278/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Leader Media Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT:252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. A.K. Muhammed Hashim, Advocate for the Petitioner

ORDER

Mr. A.K. Muhammed Hashim, Advocate, has put in appearance on behalf of the Petitioner.

Issue court notice to the ROC. Reply, if any, be filed before the next date.

To come up on 31st January, 2018.

Sd/-

(R. Varadharajan)
Member (J)

-s-d/-

(Ina Malhotra)
Member (J)